

12.14 hrs.

PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT OF CENTRAL
INLAND WATER TRANSPORT CORPORATION
AND NOTIFICATION UNDER MYSORE
MOTOR VEHICLE TAXATION ACT

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) :
I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619-A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1969-70.

(ii) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—767/71.]

- (2) A copy of Notification No. S.O. 1138 (Hindi and English versions) published in Mysore Gazette dated the 24th June, 1971, under sub-section (2) of section 16 of the Mysore Vehicle Taxation Act, 1957, read with clause (c) (iv) of the Proclamation dated the 27th March, 1971, issued by the President in relation to the State of Mysore. [Placed in Library. See No. LT—768/71.]

REVIEW AND ANNUAL REPORT OF INDIA
TOURISM DEVELOPMENT CORPORATION

THE MINISTER OF STATE IN THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (DR. SARAJINI MAHISHI) :
I beg to lay on the Table a copy each of
the following papers (Hindi and English
versions) under sub-section (1) of section
619-A of the Companies Act, 1956 :—

- (1) Review by the Government on the

working of the India Tourism De-
velopment Corporation Limited,
New Delhi, for the year 1969-70.

- (2) Annual Report of the India Touri-
sm Development Corporation Ltd.,
New Delhi, for the year 1969-70
along with the Audited Accounts
and the comments of the Comp-
troller and Auditor General there-
on. [Placed in Library. See No.
LT—769/71.]

ANNUAL REPORT OF BOARD OF TRUSTEES
OF INDIAN MUSEUM, CALCUTTA AND A
STATEMENT

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE (SHRI D. P.
YADAVA) : I beg to lay on the Table :

- (1) A copy of the Annual Report
(Hindi and English versions) of
the Board of Trustees of the
Indian Museum, Calcutta, for the
year 1967-68. [Placed in Library.
See No. LT—770/71.]

- (2) A statement (Hindi and English
versions) showing reasons for delay
in laying the above Report.
[Placed in Library. See No. LT—
771/71.]

COMMITTEE ON ABSENCE OF
MEMBERS FROM THE
SITTINGS OF THE HOUSE

SECOND REPORT

SHRI S. C. SAMANTA (Tamluk) : Sir,
I beg to present the Second Report of
the Committee on Absence of Members
from the Sittings of the House

12.15 hrs.

MOTION RE : FOURTH REPORT OF
BUSINESS ADVISORY COMMITTEE

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) :
I beg to move :

“That this House do agree with the
Fourth Report of the Business Advisory
Committee presented to the House on
the 29th July, 1971.”

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष जी, मैं यह जानना चाहूंगा कि यह अधिवेशन कब तक चलेगा ? क्या अधिवेशन की बैठक बढ़ाने का विचार किया गया है ? कौन सी तिथि को बढ़ाया जाय संसदीय कार्य मन्त्री जरा सदन को इस बारे में विश्वास में लें।

अध्यक्ष महोदय : माननीय मन्त्री जी बिजनेस स्टेटमेंट देंगे।

श्री अटल बिहारी वाजपेयी : कल देंगे।

श्री रामाबतार शास्त्री (पटना) : अध्यक्ष महोदय, बाढ़ के सिलसिले में विवाद का समय आपने 12 तारीख को रखा है। बिहार पूरा बह गया, उत्तर प्रदेश में भी बाढ़ बढ़ रही है। तो मेरा निवेदन है कि अगर उसके पहले कुछ नहीं कर सकेंगे तो आखिरी दिन विवाद करके हम क्या कर सकेंगे।

अध्यक्ष महोदय : क्या करें, मजबूरी है।

श्री रामाबतार शास्त्री : बहुत हालत खराब है।

अध्यक्ष महोदय : हमारी भी हालत बहुत खराब है।

श्री अटल बिहारी वाजपेयी : अध्यक्ष जी, आगरा बम्बई रूट पर चम्बल पर जो पुल बना था वह बह गया, यातायात ठप्प हो गया है। पता नहीं यातायात मन्त्री क्या कर रहे हैं ?

SHRI SAMAR GUHA (Contai) : I want to draw your attention to two points. Firstly, I want to make a request to the government to make a statement on the reports that are coming up about the circulation of a note by the UN Secretary-General to the various Governments and also the move by Yahya Khan by a letter written to the different States for mediation into Indo-Pak affairs. The Government should make a statement thereon.

अध्यक्ष महोदय : स्टेटमेंटों के बारे में तो इसके बगैर भी आप कह सकते हैं। यह बिज-

नेस में नहीं आयेगा वैसे भी आप कह सकते हैं। कोई मौका तो आप जाने दिया करें।

SHRI SAMAR GUHA : Another point is, according to today's Statesman thousands of refugees in 24 Parganas and other districts are without shelter and food. They are in a miserable and pitiable condition.

MR. SPEAKER : What do you want ?

SHRI SAMAR GUHA : I hope that government would do something about it especially in view of the fact that monsoon is about to break.

MR. SPEAKER : I gave a ruling the other day that when the BAC report is being considered any member can ask why a pending business has not been brought forward, about which notice has been given. Then the Minister is in a position to answer it. You cannot bring in extraneous matters. Of course, all these matters come under different rules like 193 or 177. But, then, they can be taken up at any time, not necessarily at this time.

Now the question is :

"That this House do agree with the Fourth Report of the Business Advisory Committee presented to the House on the 29th July, 1971."

The motion was adopted.

12.18 hrs.

FINANCE (NO. 2) BILL, 1971—Contd.

Clause 7 (Amendment of Section 16)

MR. SPEAKER : The House will now take up the clause by clause consideration of the Finance Bill. Shri Sanghi will continue his speech.

SHRI N. K. SANGHI (Jalore) : Yesterday I was speaking on my amendment Nos. 49, 50 and 51 to clause 7. Clause 7 seeks to amend section 16 of the Income-tax Act relating to deductions in computing income under the head 'salaries'. Under the amendment, the standard for expenditure on travelling in computing the income under the head 'salaries' has been raised. For example, a person owning his own car is